

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

CP 152/241-242,185-188/(MB)/2017

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.06.2018**

NAME OF THE PARTIES: **KantiBhikabai Patel &Ors.**

**V/s**

**Aver Software Technologies Ltd.**

SECTION OF THE COMPANIES ACT: 241-244, 185-188 of Companies Act,  
2013

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ORDER

18. CP 152/241-242,185-188/(MB)/2017

Counsel for both the parties present.

By the Order of the Bench, this matter is adjourned to 17.07.2018

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)